

UNEMPLOYMENT AMONG ENGINEERING GRADUATES

220. SHRI M. L. SONDHU : Will the Minister of LABOUR AND REHABILITATION pleased to state :

(a) whether Government are aware that about 300 unemployed engineering graduates, in Delhi have formed an "UNEMPLOYED ENGINEERS SOCIETY";

(b) whether some of them had brilliant academic records but in spite of this, they were without jobs for more than six months;

(c) whether some of the unemployed Engineers were offered jobs which were purely of non-technical nature such as salesmen, insurance agents and teachers; and

(d) the steps which Government are taking to absorb them in suitable jobs ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) No.

(b) Does not arise.

(c) Some unemployed engineers registered at Employment Exchanges in Delhi were sponsored against vacancies of sales representative in engineering establishments and of lecturers/teachers in technical institutions for which employers had prescribed engineering qualifications.

(d) Various development schemes included in the Plans are expected to create sufficient number of employment opportunities for unemployed persons including Engineering Graduates.

PRICE OF PULSES IN DELHI

221. SHRI M. L. SONDHU : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the current prices of pulses prevailing in the Capital are almost double when compared to last year at this time;

(b) whether the prices of these essential foodstuffs have gone up in spite of good harvest of *moong* and *Urad*; and

(c) if so, the reasons for this steady rise of prices and what efforts Government are making to fight them ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) A statement showing week-end wholesale prices of pulses (whole) in Delhi for the period September-October, 1966 and 1967 is laid on the Table of the House. [Placed in Library. See No. LT-1514/67].

(b) and (c). The sharp rise in the prices of pulses is mainly attributable to shortfall in total production of pulses in India during 1966-67 as compared to 1965-66 and a rise in export of pulses abroad. The movement of pulses is free within the country. There is no proposal to control the movement of pulses within the country. Export of pulses from the country has been banned.

WRONG TELEPHONE NUMBERS IN DELHI TELEPHONE DIRECTORY

222. SHRI GULAM MOHAMED BAKSHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that in this Year's Delhi Telephone Directory and the Supplement to it, many a Telephone Numbers have been wrongly inserted and as a result thereof Subscribers have been put to a lot of inconvenience; and

(b) if so, whether steps to rectify the said mistakes have been taken and the responsibility for the said lapse located ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) The number of mistakes in the August '67 Directory has been higher than in those published during the previous years. This Telephone Directory involved changes in as many as 25,000 entries due to the commissioning of the Rajpath Exchange, transfer of areas from one exchange to another, and conversion of certain numbers from 5-digit to 6-digit system. These changes were, in addition to the normal changes of about 15% in each issue of the Directory on account of shifting of several Government and private telephone connections from one area to another.

(b) No supplement to the directory of August 67 has been issued. The mistakes of wrong numbers noticed or reported have

been noted for necessary correction in the next issue of the Directory and further better ways are being evolved to see that the mistakes are kept to the minimum in future issues of the Directory. The next issue of the Delhi Directory is expected to be brought out by March 1968.

रायपुर में स्वचालित टेलीफोन एक्सचेंज

223. श्री साखन लाल गुप्त : क्या संचार मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि रायपुर (मध्य प्रदेश) में एक स्वचालित टेलीफोन एक्सचेंज स्थापित किये जाने का प्रस्ताव किया गया है; और

(ख) यदि हां, तो इस कार्य के कब तक पूरा होने की सम्भावना है ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल) : (क) जी, हां ।

(ख) प्रस्तावित स्वचाल टेलीफोन केन्द्र 1972 में रायपुर में स्थापित किये जाने की सम्भावना है ।

EDUCATED UNEMPLOYED IN M.P.

224. SHRI MANIBHAI J. PATEL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of educated unemployed persons on the Live Register of various Employment Exchanges in Madhya Pradesh during the half year ending June, 1967;

(b) the number of scheduled castes and scheduled tribes among them; and

(c) the number of educated unemployed who secured employment through the Employment Exchanges in Madhya Pradesh during the same period ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) 71,136 educated job seekers (Matriculates & above) were on the Live Register as on 30th June, 1967.

(b) 4,477 Scheduled Castes and 1,772 Scheduled Tribes (Matriculates and above)

were on the Live Register as on 31-12-1966.*

(c) 8,964 placements were effected during January to June, 1967.

GRIEVANCES OF SHORE LABOUR

225. SHRI MANIBHAI J. PATEL : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 115 on the 24th May, 1967 and state :

(a) whether the Court of Inquiry to go into the grievances of the 'B' category Shore Labour under various Port Trusts has since submitted its report;

(b) if so, the details of the recommendations made therein; and

(c) Government's reaction thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Yes.

(b) A copy of the report is available in the Library of the House.

(c) Government have accepted the recommendations made therein.

REVIEW OF REHABILITATION WORK IN WEST BENGAL

226. SHRI MANIBHAI J. PATEL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Committee of Review of Rehabilitation Work in West Bengal has finished its work and submitted its report to Government;

(b) if so, the details thereof; and

(c) the steps taken by Government to expedite the work of the Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA) : (a) and (b). The Committee of Review of Rehabilitation Work in West Bengal has not yet finished its work. It is understood that an interim report of the Committee on rehabilitation of displaced persons living at certain ex-camp sites and in Vagrants' Homes would be submitted to the Government shortly.

*The information is collected at annual intervals ending December.